

(iii) Proclamation [G.S.R. No. 199 (E)] issued by the President on March 20, 1972, revoking the Proclamation made by him on June 29, 1971, under article 356 of the Constitution, in relation to the State of West Bengal. [Placed in Library. See No. LT-1465/72]

#### SIXTH REPORT OF THE COMMITTEES ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

**SHRI K. P. SUBRAMANIA MENON** (Kerala) : Sir, I beg to lay on the Table a copy (in English and Hindi) of the Sixth Report of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes on action taken by Government on the recommendations contained in the Twelfth Report (Fourth Lok Sabha) of the Committee relating to the erstwhile Ministry of Petroleum and Chemicals and Mines and Metals (Department of Petroleum)—Reservation for Scheduled Castes and Scheduled Tribes in Gauhati Oil Refinery.

#### RISIGNATION OF SHRI DALPAT SINGH

**MR. CHAIRMAN** : I have to inform Members that Shri Dalpat Singh, a Member of the Rajya Sabha representing the State of Rajasthan, resigned his seat in the Rajya Sabha with effect from the 18th March, 1972.

#### RE—SHRI JAGJIVAN RAM'S ATTENDING THE MEETING OF RIVAL WORKING JOURNALISTS' UNION

**SHRI BHUPESH GUPTA** (West Bengal) : On Saturday, in the course of the beginning of the session, I invited the attention of the House to the report that Shri Jagjivan Ram was going to attend a meeting of a rival journalists' union which has been set up to counterblast the Indian Federation of Working Journalists. The name was announced...

**THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM B. BHATT)** : It is a wrong information.

**SHRI BHUPESH GUPTA** : Why do you intervene? I am glad to know from very reliable source, as reliable as it

could be, almost from the horse's mouth, that he did not attend such a meeting. It was a good decision. I did not know it at that time. In fact I asked him to follow your example and I am glad he did it.

#### REFERENCE TO THE MURDER OF A COMMUNIST PARTY MLA IN BIHAR

**SHRI BHUPESH GUPTA** (West Bengal) : You have seen from the papers that Shri Manzarul Hussain Khan, the C.P.I. candidate elected from Ramgarh constituency to the Bihar Assembly, has been shot dead in the M.L.A.'s. Hostel. People came in a car, entered his room and shot him dead in and left. It is a very serious matter and I request the Central Government also to make enquiries directly through its own agencies and find out what happened. If M.L.A.'s. are killed in this fashion, I do not know what will happen. We may also be killed in the House.

#### MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

**MR. CHAIRMAN** : The Prime Minister.

**THE PRIME MINISTER (SHRIMATI INDIRA GANDHI)** : Mr. Chairman, may I begin by apologising because during the first days of Parliament I have been exceedingly busy and it has not been possible for me to attend this debate as much as I should have liked to do and to hear all the hon. Members. But as the hon. Members know, I can listen to their speeches even in my office and a detailed note of every speech is given to me at the end of the day.

May I say how sad I was to see a group of our countrymen not only showing disrespect to our President, but not even pausing in their demonstration to join in the tribute which was paid to our gallant jawans and officers?

**MR. CHAIRMAN** : I also share this distress and I hope the whole House also shares it.

**SHRIMATI INDIRA GANDHI** : I am not an expert on Marxism. But I have read a little bit of it and I wonder whether these people have not strayed from the scientific humanism which Marx propagated.